

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4546  
ANSWERED ON:30.08.2011  
REHABILITATION OF TERRORIST VICTIMS  
Singh Shri Ravneet

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has formulated/proposes to formulate a policy for the proper rehabilitation of families of terrorist victims;
- (b) if so, the details thereof;
- (c) whether the Union Government has received any proposal or list from the Punjab Government to rehabilitate the families affected by terrorism; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): No, Madam.

(b): Does not arise.

(c) & (d): No, Madam. However, Ministry of Home Affairs received a proposal from the state Government of Punjab in 2009 to make the scheme of Central Assistance to Victims of Terrorist/Communal Violence effective retrospectively w.e.f. 1982 so as to cover the families affected by terrorism in the State of Punjab. The Government of Punjab further requested the Government of India to consider, inter-alia providing a rehabilitation grant to displaced families, ex-gratia to injured persons, grant on account of damage to properties etc.

As regard making the scheme of Central Assistance to victims of terrorist violence effective retrospectively, the same has been examined and it has been decided that the Scheme cannot be extended retroactively.